COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 263 of 2016 & IA No. 549 of 2016

Dated: 16th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Vs.		Appellant(s)
Gujarat Electricity Regulatory Commission & Anr		Respondent(s)
Counsel for the Appellant(s) :	Mr. M. G. Ramachandran Ms. Poorva Saigal Ms. Anushree Bardhan Mr. Shubham Aryan	
Counsel for the Respondent(s) :	Mr. C. K. Rai Mr. Umesh Prasad Mr. Mohit Rai for R. 1	
	Mr. Ashish Jha Mr. Sanjay Sen for R. 2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing

on *06.12.2017.*

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/ss